

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00274/2017

Jabalpur, this Wednesday, the 12th day of December, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ganesh Prasad Raikwar,
S/o Late Shir Punnelal Raikwar,
Aged about 49 years,
Presently working as Part Time
Waterman/Sweeper,
O/o City Post Office,
Asati Ward No.1, Damoh,
District Damoh, R/o Ward No. 4,
Damoh, District Damoh (MP)

-Applicant

**(By Advocate –Shri Amardeep Gupta proxy counsel
for Shri Mohit Nayak)**

V e r s u s

1. Union of India,
Through its Secretary,
Govt. of India,
Department of Post,
New Delhi-110001

2. Director General of Post,
Jaipur, District Jaipur (Rajasthan)-302001

3. Superintendent of Post, Sagar Division,
Sagar, District Sagar (MP)-470001

4. Sub Post Master, Sub Post Office,
Damoh City, Badapura, Damoh,
District Damoh (MP)-470661

- Respondents

O R D E R (ORAL)
By Navin Tandon, AM:-

Learned proxy counsel for the applicant prays for withdrawal of this Original Application with liberty to file a proper constituted Original Application.

- 2.** Prayer allowed.
- 3.** This Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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